

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.02.2023

**ORDER NO. 46 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for CESTAT, New Delhi on 03.03.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 03.03.2023	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar